

RAJYA SABHA

Tuesday, the 21th November, 1962/the 6th
Agrahayana, 1884 (Saka)

The House met at twelve of the clock, MR.
CHAIRMAN in the Chair.

MEMBER SWORN Shri

Abdul Ghani (Punjab).

PAPERS LAID ON THE TABLE**i) AMENDMENT IN SCHEDULE ni TO THE
I.A.S. (PAY) RULES, 1954****'ii) THE INDIAN POLICE SERVICE (UNIFORM)
AMENDMENT RULES, 1962**

THE MINISTER OF INTERNATIONAL
TRADE IN THE MINISTRY OF COMMERCE
AND INDUSTRY (SHRI MANUBHAI SHAH):
Sir, on behalf of Shri B. N. Datar, I beg to lay
on the Table, under sub-section (2) of section
3 of the All India Services Act, 1951, a copy
each of the following Notifications of the
Ministry of Home Affairs: —

- (i) Notification G.S.R. No. 1140, dated
the 24th August, 1962, publishing
an amendment in Schedule III to
the Indian Administrative Service
(Pay) Rules, 1954. [Placed in Lib-
rary. See No. LT-609/62].
- (ii) Notification G.S.R. No. 1423, dated
the 26th October, 1962, publishing
the Indian Police Service (Uniform)
Amendment Rules, 1962. [Placed in
Library. See No. LT-610/62.]

**THE DISPLACED PERSONS (COMPENSATION
AND REHABILITATION) SEVENTH
AMENDMENT RULES, 1962**

THE DEPUTY MINISTER IN THE
MINISTRY OF WORKS AND HOUSING
(SHRI P. S. NASKAR): Sir, I beg

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to lay on the Table, under sub-section (3) of
section 40 of the Displaced Persons
(Compensation and Rehabilitation) Act, 1954,
a copy of the Ministry of Works and Housing
(Department of Rehabilitation) Notification
G.S.R. No. 1541/R.Amdt./LXVII, dated the
8th November, 1962, publishing the
Displaced Persons (Compensation and
Rehabilitation) Seventh Amendment Rules.
1962. I Placed in Library. See No. LT-
617/62.]

**RECOMMENDATIONS OF CENTRAL WAGE
BOARD FOR COFFEE PLANTATION INDUSTRY
FOR GRANT OF INTERIM WAGE
INCREASE TO WORKERS**

THE PARLIAMENTARY SECRETARY
TO THE MINISTER OF LABOUR AND
EMPLOYMENT (SHRI RATANLAL
KISHORILAL MALVIYA): Sir, I beg to lay on
the Table a copy of the Ministry of Labour
and Employment Resolution No. WB-
3(53)/62, dated the 24th November, 1962,
regarding the recommendation's of the
Central Wage Board for Coffee Plantation
Industry for the grant of interim wage
increase to workers. [Placed in Library. See
No. LT-616/62.]

**LEAVE OF ABSENCE TO SHRI B.
C. NANJUNDAIYA**

MR. CHAIRMAN: I have to inform
Members that the following letter dated the
16th November, 1962, has been received
from Shri B. C. Nan-jundaiya: —

"I am suffering from Hepatitis since 1st
November, 1962. As such, I have been
advised by doctors to take complete rest for
at least a period of one month. I request
you to permit me to absent myself from all
the sittings of the present session of Rajya
Sabha."

Is it the pleasure of the House that
permission be granted to Shri B. C.
Nanjundaiya for remaining absent from all
meetings of the House during the current
session?